

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No.1904 of 2021**

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Abhay Kumar Das ... Petitioner  
Versus  
The Union of India through C.B.I. ... Opposite Party  
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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner : None  
For the C.B.I. : None  
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**Order No.02 Dated- 23.04.2021**

The matter is taken up through video conferencing.

No one turns up on behalf of the parties.

List this anticipatory bail application after a week.

**(Anil Kumar Choudhary, J.)**

Gunjan-